

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 114 Of 2015 & IA No. 190 of 2015
&
Appeal No. 131 Of 2015 & IA No. 209 of 2015

Dated: 9th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 114 OF 2015 & IA No. 190 of 2015

In the matter of:-

Gujarat Urja Vikas Nigam Ltd.Appellant(s)

Versus

Taxus Infrastructure & Power Projects Ltd. & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. M. G. Ramachandran and
Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Sanjay Sen, Sr. Adv. With
Mr.C. K. Rai and Mr. Paramhans for
R.1
Ms. Suparna Srivastava Adv. along
with Shri S.R. Pandey, Legal
Advisor for GERC

Appeal No. 131 OF 2015 & IA No. 209 of 2015

In the matter of:

Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission& Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv. With
Mr.C. K. Rai and Mr. Paramhans

Counsel for the Respondent (s) : Ms. Suparna Srivastava, Adv. along with Mr. S.R. Pandey, Legal Advisor for GERC
Mr. M. G. Ramachandran and Mr. Anand K. Ganesan, Adv. For GUVNL

ORDER

Mr. Sanjay Sen, learned Sr. Advocate has argued at length and he has finished his arguments today. He has filed a copy of tariff for Solar PV Projects in Appeal No. 131 of 2015. Since both these appeals have similar issues, emanating from the same Impugned Order, we are hearing them together.

Post these appeals for remaining arguments of the parties and written submission, if any, on **03rd March, 2016.**

(I.J. Kapoor)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/vg